

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO -1880
ANSWERED ON - 11/12/2024

AWARENESS GENERATION ON SOCIAL WELFARE SCHEMES

1880. DR. K. LAXMAN

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) the details of the SARTHIE 1.0 initiative launched by Government in collaboration with National Legal Services Authority (NALSA);
- (b) the aims and objectives of the collaboration and how does it ensure effective implementation of social welfare programs; and
- (c) whether launch of SARTHIE mark a crucial step towards addressing the needs of vulnerable sections of society and providing them legal support?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RAMDAS ATHAWALE)

(a) to (c) SARTHIE 1.0 campaign is a joint initiative of the Department of Social Justice and Empowerment (DoSJE), Government of India and the National Legal Services Authority, India (NALSA). The aim of the initiative is to empower marginalized and vulnerable individuals of the society including Scheduled Castes (SCs), Other Backward Classes (OBCs), Transgender Persons, Senior Citizens, Economically Weaker Sections (EWS), sanitation workers, waste pickers, victims of substance abuse, and persons engaged in the act of begging, through a combination of awareness programs and legal assistance, to avail benefits and entitlements guaranteed by social welfare legislations and other enactments as well as administrative programmes of the Government. It aims to empower individuals by raising awareness on, and providing legal assistance for availing, their rights, benefits and entitlements. The initiative seeks to bridge the awareness gap among these groups regarding their legal rights, welfare entitlements, and government schemes.

The initiative is designed to ‘empower’ individuals through ‘awareness’ and ‘assistance’, in order to achieve a dynamic balance of social, educational and economic empowerment of the vulnerable, disadvantaged and marginalized sections of society. The activities undertaken under this campaign shall act as a platform for disseminating vital information on social welfare schemes and policies, assisting individuals in accessing benefits and entitlements and exchanging good practices, in both urban and rural populations.

NALSA’s existing nationwide network in States, districts and talukas, will facilitate the organising of awareness camps and seminars for the marginalised and vulnerable sections of society and providing legal assistance for availing, their rights, benefits and entitlements.
